GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1476 ANSWERED ON:27.11.2009 TRANSPARENCY IN ISSUE OF IPOs Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Saroj Smt. Sushila

Will the Minister of FINANCE be pleased to state:

(a) whether various insurance companies are planning to launch Initial Public Offering (IPOs) soon;

(b) if so, the details thereof; and

(c) the efforts made or being made by the Union Government to ensure transparency and informativeness in the process of such IPOs?

Answer

Minister of State in the Ministry of Finance (Shri S.S. Palanimanickam)

(a) to (c): The Insurance Regulatory and Development Authority (IRDA) has reported that it has not received any request/ application from insurers to allow them to go for Initial Public Offering (IPO). However, IRDA is in the process of finalizing the `disclosure` requirements for insurance companies which will be going for IPO from actuarial valuation aspect. These disclosures will be over and above the disclosures prescribed by Securities and Exchange Board of India (SEBI).